GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 26% August, 1986.

## NOTIFICATION INCOME\_TAX

No. 6783 (F.No. 203/ 66 / 66 -ITA.II) In continuation of this Office Notification No. 6786 (F.No. 203/ 77 / 65 -ITA.II) dated 2006 it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed duthority for the purposes of clause (66) of sub-section (1) of Section 35 (Thirty five/One/ 7000) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category

- i) That the Centre for Development Studies and Activities, Pune will maintain a separate account of the sums received by it for scientific research.
- of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- iv) That the said restitute will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of Gevenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

## INSTITUTION

"Centre for Development Studies and Activities, P.B. 843, Decean Gymkhens, Posss-411 004".

This Notification is effective for a period from

## Under Sepretary to the Coverment of Inc.

## Copy forwarded to:-

- 1. All Commissioners of Income-tax (2 copies).
- 2. Director of Inspection (Inv.)/(Spl.Inv.)/IT&Audit/RS&PR/ Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 3. Directorate of O & M Services (Income-tax), Aiwan-E-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M. No. 13/66/64-11-16
- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- 6. The Director, Centre for Development Studies and Activities, P.B. No.843, Doccan Symthems, Poone-421 CO4.
- 7. Comptroller & Auditor General of India (50 copies).
- 8. Bulletin Section of D.I. (P&PR), New Delhi (5 copies).

Under Secretary to the Government of India

/Bamola/